

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

RAJYA SABHA

UNSTARRED QUESTION NO. 198

ANSWERED ON TUESDAY, DECEMBER 5, 2023

WELFARE MEASURES/ACTIVITIES UNDERTAKEN IN ANDHRA PRADESH UNDER CSR

QUESTION

198 SHRI KANAKAMEDALA RAVINDRA KUMAR:

Will the Minister of Corporate Affairs be pleased to state:

- (a) the details of the company that have come forward to undertake various works/measures/welfare activities in the State of Andhra Pradesh under Corporate Social Responsibility (CSR);
- (b) the details of the activities that have been undertaken under Corporate Social Responsibility (CSR) in the State of Andhra Pradesh since May, 2019 by those companies;
- (c) whether misuse/diversion of funds received under CSR by Government or its entities have been reported to Government; and
- (d) if so, the details thereof and action taken in this regard?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

[RAO INDERJIT SINGH]

(a) & (b): All the data related to CSR spent filed by companies in MCA21 registry, including Development Sector-wise and Company-wise, is available in public domain at www.csr.gov.in. On the basis of annual filings made by companies in the MCA21 registry, the CSR spent by companies on various activities in the State of Andhra Pradesh during the financial year 2021-22 is Rs. 640.70 crore.

Further, Development sector-wise CSR spent by the companies during the financial year (FY) 2019-20, 2020-21 and 2021-22 is at Annexure.

(c) & (d): The CSR framework is disclosure based and CSR mandated companies are required to provide information in their Annual Financial Statement regarding the amount of expenditure incurred on CSR activities. Further, the expenditure on CSR activities is required to be audited by the statutory auditors of the company. The Ministry has also notified the Companies (Auditor's Report) Order, 2020, ("CARO, 2020") applicable from FY 2021-22 which requires auditors to state details of any unspent CSR amount. The Board of the company is also required to disclose the CSR Policy implemented by the company in its Board report. Further, those companies who have their websites are required to make disclosures such as composition of CSR Committee, CSR Policy and CSR projects approved by Board on their website for public access and transparency. Under Rule 4(5) of the Companies (CSR Policy) Rules, 2014 the Board of the company has to satisfy itself that the funds so disbursed have been utilized for the purposes and in the manner as approved by it, and the Chief Financial Officer or the person responsible for financial management shall certify to the

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effect. Thus, the corporate governance framework along with the existing legal provisions such as mandatory disclosures, accountability of the CSR Committee and the Board, provisions for statutory audit of accounts of the company etc. provide adequate safeguards for CSR activities implemented by the companies.

The CSR related disclosures are filed by the companies in the MCA 21 portal. Whenever violation of CSR provisions is reported, action against such non-compliant Companies is initiated as per provisions of the Act after due examination of records and following due process of law.

ANNEXURE REFERRED TO IN REPLY OF RAJYA SABHA UNSTARRED QUESTION NO. 198 FOR 05.12.2023

Development Sector Wise CSR Spent In ANDHRA PRADESH State (Amount INR CR.)				
S.No	Development Sector Wise	FY 2019-20	FY 2020-21	FY 2021-22
1	Agro forestry	0.18	0.28	0.01
2	Animal Welfare	17.27	43.48	2.26
3	Armed Forces, Veterans, War Widows/ Dependants	0.09	0.01	0.02
4	Art And Culture	4.81	4.83	1.30
5	Conservation of natural resources	2.49	1.42	58.41
6	Education	159.14	121.01	130.97
7	Environmental sustainability	86.30	65.97	45.31
8	Gender equality	4.04	0.05	1.29
9	Health care	234.93	197.33	195.27
10	Livelihood Enhancement Projects	40.51	16.01	14.42
11	Poverty, Eradicating Hunger, Malnutrition	19.18	56.50	16.75
12	Rural development projects	83.79	145.70	104.92
13	Safe drinking water	10.79	18.70	7.10
14	Sanitation	13.50	18.84	20.89
15	Senior Citizens Welfare	3.71	2.83	4.56
16	Setting up homes and hostels for women	1.18	0.06	-
17	Setting up orphanage	0.11	0.24	2.29
18	Slum Area Development	0.44	1.47	-
19	Socio-economic inequalities	0.46	1.51	1.08
20	Special Education	1.15	2.18	0.88
21	Technology incubators	0.59	0.07	0.05
22	Training to promote sports	1.49	1.64	3.09
23	Vocational skills	3.94	16.00	27.35
24	Women empowerment	20.00	3.70	2.49
25	NEC/ Not Mentioned*	0.14	-	-
Grand Total		710.23	719.81	640.70

(Data upto 31.03.2023) [Source: Data as provided by CDM Cell]

*Companies either did not specify the names of sectors or indicated more than one sector where projects were undertaken.
